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MCC-1154-2025

## IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

**BEFORE** 

HON'BLE SHRI JUSTICE SURESH KUMAR KAIT, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VIVEK JAIN ON THE 7<sup>th</sup> OF APRIL, 2025

MISC. CIVIL CASE No. 1154 of 2025

RAJESH KUMAR SINGH Versus

SMT. PRATIBHA PAL AND OTHERS

Appearance:

Shri Sanjeev Kumar Singh, learned counsel for the petitioner.

Shri Ritwik Parashar, learned Government Advocate for

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respondent/State.

## <u>ORDER</u>

Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice

Present MCC has been filed for restoration of CONC No.1139/2025, which was dismissed in default vide order dated 17.03.2025.

For the reasons stated in the MCC, we hereby allow present MCC.

Accordingly, MCC is disposed of, accordingly, CONC No.1139/2025 is restored to its original number.

Let copy of this order be placed in the file of CONC No.1139/2025.

(SURESH KUMAR KAIT) CHIEF JUSTICE (VIVEK JAIN) JUDGE



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